

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

No. HC.XXXVII-32/2016/ 1844 /R.Cell

Dated Guwahati 9<sup>th</sup> day of December, 2016

The Gauhati High Court has been pleased to promote the following 3 (three) Officers from Grade-III to Grade-II of Nagaland Judicial Service.

1. Smti. Tucuno Vamuzo, Civil Judge (Junior Division)-cum-JMFC, Kohima, Nagaland
2. Smti. Somet Chumden Chang, Civil Judge (Junior Division), Peren, Nagaland
3. Shri Ajongba Imchen, Civil Judge (Junior Division), Phek, Nagaland

By Order,

  
(M.A. Ali) 9.12.16

Registrar (Vigilance)-cum-In Charge,  
Recruitment Cell  
Gauhati High Court, Guwahati

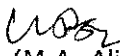
Memo No. HC.XXXVII-32/2016/1844A /R.Cell

Dated Guwahati 9<sup>th</sup> day of December, 2016

Copy to:-

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
4. Registrar, Gauhati High Court, Kohima Bench, Kohima, Nagaland for information and necessary action.
5. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. Smti. Tucuno Vamuzo, Civil Judge (Junior Division)-cum-JMFC, Kohima, Nagaland
7. Smti. Somet Chumden Chang, Civil Judge (Junior Division), Peren, Nagaland
8. Shri Ajongba Imchen, Civil Judge (Junior Division), Phek, Nagaland
9. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
10. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
11. Administrative Officer (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
- ✓ 12. Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of the High Court immediately under the caption "Notification dated 09-12-2016 regarding regular promotion of Judicial Officers from Grade-III to Grade-II of Nagaland Judicial Service" with a scroll in the Home Page.

13. PS to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court,  
Guwahati for favour of his Lordship's kind information.
14. PS to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court,  
Guwahati for favour of her Ladyship's kind information.
15. PS to Registrar (Vigilance), Gauhati High Court, Guwahati.
16. The High Court Notice Board.
17. The Order File.

  
(M.A. Ali) 9.7.2.16  
Registrar (Vigilance)-cum-In charge,  
Recruitment Cell  
Gauhati High Court, Guwahati